

NVK & AVH

24/4/90

(6)

Mr Babu Thomas for the applicant
by exec. of R 1 & 2.

Mr MR Rajendran Nair for R-3.

It is stated that a similar application (OA. 141/90) has been filed on behalf of Mr Sepoys. It would be disadvantageous to dispose of both the applications together.

Please the case before the Hon'ble V.C. for appropriate directions.

Mr. R. Sreedharan
A case filed into
Appearance on
24-4-90.

8/

O/N

May be submitted for
orders of Hon'ble V.C.
OA 141/90 stands posted
for completion of pleading
on 24-4-90 before DR
(Court not yet fixed)
in OA 141/90.)

9/4/90

24-4-90

NVK & AVH

Mr Babu Thomas for applicant
Mr VV Sidharthan, ACGSC for Res. 1&2
Mr MR Rajendran Nair for Res-3.

Heard. The applicant's counsel
draws our attention to para-6 of the reply
filed by the Res. 1&2 in which it has been
stated that the applicants 1-3 are the seniormost
amongst those who have not worked at Air Port,
Trivandrum. The counsel is satisfied with this
averment^{as} on this basis ~~and~~ he, requested that the
^{it has} case be closed as, become infructuous.

On the submissions made by the counsel,
we close this application as having become
infructuous.

M. S. Nair

24-4-90

DR If approved
this case may
also be posted before
DR on 24-4-90
and on completion
of pleadings, but
the case may be
posted before
C.I.D. on a
convenient date
Submitted for
orders.

S. S. Nair

24-4-90
The Hon'ble V.C.

Agreed DR. D. S. Nair 24-4-90

File communicated
on 30-4-90
File closed